

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB)No.430/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th September 2017, 10.30 A.M

Name of the Company	Bankat Garodia (Venktesh Udyog) -Vs- McNally Sayaji engineering Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

K. N. Jain for the Petitioner
13/9/17

Mr. Rishav Banerjee, Adv
Mr. Aishwarya Kumar Anandhi, Adv } For Corporate Debtor 13/09/17

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Ld. Counsel for the respondents made a request that he may be given time for filing reply. Prayer is allowed. Respondent may file their reply within 10 days with a copy in advance to the opposite party.

List the matter on 16/10/2017.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)